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- 7. The Constitution (Nineteenth Amendment) Bill, 1966.
- 8. The Goa, Daman and Diu (Opinion Poll) Bill, 1966.
- The Kerala Appropriation (No.
 Bill, 1966.
- 10. The Kerala Appropriation (No. 4) Bill, 1966.
- 11. The Kerala Appropriation (No. 5) Bill, 1966.
- 12. The Appropriation (Railways) No. 3 Bill, 1966.
- 13. The Appropriation (Railways) No. 4 Bill, 1966.
- 14. The Employees' State Insurance (Amendment) Bill, 1966.
- 15. The Appropriation (No. 4) Bill, 1966.
- 16. The Appropriation (No. 5) Bill, 1966.
- 17. The Representation of the People (Amendment) Bill, 1966.
- 18. The Preventive Detention (Continuance) Bill, 1966.
- 19. The Produce Cess (Amendment) Bill, 1966.
- 20. The Indian Tariff (Second Amendment) Bill, 1966.
- 21. The Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 19\$6.
- 22. The Banaras Hindu University (Amendment) Bill, 1966.
- 23. The Jawaharlal Nehru University Bill, 1966.
- 24. The Constitution (Twentieth Amendment) Bill, 1966.
- 25. The Seeds Bill, 1966.

PAPERS LAID ON THE TABLE

- I. THE MINERAL PRODUCTS (ADDITIONAL DUTIES OF EXCISE AND CUSTOMS)
 AMENDMENT ORDINANCE 1966 (No. 12 OF 1966)
- II. THE ESSENTIAL COMMODITIES (SEC OND AMENDMENT) ORDINANCE, 1966 (No. 13 of 1966).
- ill. THE LAND ACQUISITION (AMENDMENT AND VALIDATION) ORDINANCE, 1967 (No. 1 OF 1967).
- IV. THE REPRESENTATION OF THE PEOPLE (AMENDMENT) ORDINANCE, 1967 (No. 2 OF 1967).

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRIMATI J AH AN AR A JAIPAL SINGH): On behalf of Dr. Ram Subhag Singh, I beg to lay on the Table under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each of the following Ordinances:

- (i) The Mineral Products (Additional Duties of Excise and Customs) Amendment Ordinance, 1966 (No. 12 of 1966) [Placed in Library. See No, LT-2/67].
- (ii) The Essential Commodities (Second Amendment) Ordinance, 1966 (No. 13 of 1966). [Placed in Library. See No. LT-3/67].
- (iii) The Land Acquisition (Amend-mend and Validation) Ordinance, 1967
 (No. 1 of 1967). [Placed in Library. See No..
 \ LT-4/67].
- (iv) The Representation of the-people (Amendment) Ordinance, 1967 (No. 2 of 1967). [Placed in. Library. See No. LT-iXWI.